

4. M/s. Cyanamid India Limited.
5. M/s. Ambalal Sarabhai Enterprises Limited.
6. M/s. John Wyeth & Brothers/
M/s. Geoffrey Manner (I) Limited.
7. M/s. Hoechst Pharmaceuticals Limited.
8. M/s. Franco Indian Pharmaceuticals M/s. Griffon Laboratories.
9. M/s. Synbiotics Limited.

Baralgone Ketone Overcharging by Hoechst

2435. SHRI D. HEERACHAND:
Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Hoechst have recently been found overcharging for Baralgone Ketone;

(b) if so, what are the details thereof; and

(c) what action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). M/s. Hoechst Pharmaceuticals were found charging a price of Rs. 24,735.38 per kg. for Baralgone Ketone in their formulations marketed in India as against a price of Rs. 8,019 per kg. intimated by the company as their existing price or 'notional' price on 23rd September 1978. The company was asked on the 25th April, 1981, to pay into the 'Drugs Prices Equalisation Account' constituted under the Drugs (Prices Control) Order, 1979, an amount @ Rs. 16,716.38 per kg. with respect to the sales made from the commencement of Drugs (Prices Control) Order, 1979, to 30th December, 1980. Price of Baralgone Ketone was reduced to Rs. 1,810.20 per kg. by the Government effective 31st December, 1980.

(c) The company has not complied with the said Order and has represented against it to the Government on 15th June, 1981. It has also submitted a writ petition in the Delhi High Court challenging the reduction in price announced by the Government. The court has issued a stay order to the Government in the matter.

Release of Telephone Connections from Janpath Exchange

2436. SHRI DINESH GOSWAMI:
SHRI NARASINGHA
PRASAD NANDA:
SHRI RAMCHANDRA
BHARADWAJ:

Will the Minister of COMMUNICATIONS be pleased to state whether any request from Members of Parliament for releasing telephone connections in Janpath Exchange to persons who have already got their names registered is pending with Government and if so, what are details in this regard and what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): Information is not maintained on these lines. The desired information is however being collected and will be laid on the Table of the House.

Introduction of Microwave system for Districts of Eastern Uttar Pradesh

2437. SHRI KALRAJ MISHRA:
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to connect Eastern Uttar Pradesh districts e.g. Azamgarh, Ghazipur, Ballia, Jaunpur, Gorakhpur and Varanasi to Delhi through Microwave system to improve Telephone functioning;